

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 99 OF 2017**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Chettinad Cement Corporation Ltd. ...Appellant(s)  
Vs.  
Power Grid Corporation of India Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Ms. Parichita Chowdhary  
Mr. Ashwin R.

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee  
Mr. Deep Rao  
Mr. Rahul Bajaj

**ORDER**

None appears for the State Commission.

List the matter on **16.11.2017**. In the meantime, rejoinder may be filed on or before 08.11.2017 after serving copy on the other side.

**( I. J. Kapoor )  
Technical Member**  
*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**